

No. J-11015/2/2016-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 23<sup>rd</sup> February, 2018

**CORRIGENDUM**

In partial modification of this Department's earlier Order No. 11015/2/2016-Judl. dated 04.05.2016, the president is pleased to change the panel of **Shri Shivna Gowda N. Patil**, Advocate from Standing Government Counsel to **Additional Standing Government Counsel** for the District & Subordinate Courts in the District Belagavi (earlier known as Belgaum), in the state of Karnataka, with effect from the date of above referred order i.e. 04.05.2016. Rest of the contents of the aforesaid Order dated 04.05.2016 will remain same.

2. Hindi version of this order will follow.

*Inder Kumar*  
23.2.18  
(Inder Kumar)  
Additional Secretary

**Copy for information to:**

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. Shri Prabhuling K. Navadgi, Addl. SGI, High Court of Karnataka.
3. The Incharge, Branch Secretariat at Bengaluru (Karnataka) w.r.t. their letter No. 01/2016(3)/Judl./BGL (LC)-Retainer Fees dated 19.01.2017, 24.03.2017, 07.07.2017 and 13.09.2017.
4. Shri Krishna S. Dixit, Asst. SGI, High Court of Karnataka at Bangalore.
5. Shri S. S. Aspalli, Asst. SGI, High Court of Karnataka, Bench at Kalaburagi (Gulbarga).
6. The District Judge, Belagavi (Karnataka).
7. Shri K. M. Madivalar, Standing Govt. Counsel, District & Subordinate Courts, Belagavi (ealier known as Belgaum), Karnataka.
8. Shri Shivna Gowda N. Patil, Additional Standing Govt. Counsel, District & Subordinate Courts, Belagavi (earlier known as Belgaum), Karnataka.
9. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.

*(D. Srinivas)*  
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